

DELHI VIDHAN SABHA

Bulletin Part-I

(Brief record of Proceedings)

Friday, March, 27, 1998/Chaitra 6, 1920 (Saka)

No. 120

2.00 P.M.

Starred Questions

1. Starred Question Nos. 62, 64 to 66, 68, 70, 71 and 74 to 77 and Supplementaries thereto were asked and orally answered.

Replies to Starred Question Nos. 61, 63, 67, 69, 72, 73 and 78 to 80 were laid on the Table of the House

Unstarred Questions

2. Replies to Unstarred Question Nos. 101 to 129 were laid on the Table of the House.

Statement made by Chief Minister

3. After the Question Hour, Shri Rajendra Gupta, Shri Puran Chand Yogi and many other Members complained that demolition was taking place in their respective areas and that the same be stopped.

Chief Minister Shri Sahib Singh made a statement in this regard.

Motion

4. Shri Puran Chand Yogi moved the following Motion:-  
"That this House agrees to the Second Report of the Committee on Estimates presented to the House on 25.3.1998."

The motion was put to vote and adopted.

Withdrawal from the House

5. Shri Bhisham Sharma was ordered to withdraw from the House by the Hon'ble Speaker for obstructing the proceedings of the House.

Adjournment Motion

3.35

6. At this, some Congress members protesting against Chair's order trooped into the well of the House and the Speaker's seat and started shouting, gesticulating at him and thumping his desk. They also shouted slogans. The Hon'ble Speaker was therefore constrained to adjourn the House for 15 minutes.



Suspension of Members

7. Shri Rajendra Gupta, Minister of Legislative Affairs moved a motion that S/Shri Mukesh Sharma, Parvez Hashmi, Jai Kishan, Tek Chand Sharma and Deep Chand Bandhu who created disorderly scenes, cast reflections on the Chair and used derogatory language for the Chair be suspended for the remainder sittings of the Session.

The motion was put to vote and adopted.

8. As the House assembled after the tea break, Shri Jag Parvesh Chandra raised a point of order that suspension of 5 Members of his party for remainder of the sittings was against the rules and appealed to the Leader of the House to revoke their suspensions. He also guaranteed good conduct of his members.

The Leader of the House suggested that Shri Jag Parvesh Chandra may first talk to his party members today and assured better conduct by them whereafter his request would be recognised.

Short Duration Discussion

9. Shri Alok Kumar raised Short Duration Discussion on Water Supply in Delhi.

Following members took part in the debate:-

1. Km. Purnima Sethi
2. Dr. A.K. Walia
3. Shri Bodh Raj
4. Shri Vinod Kumar Sharma
5. Shri Shoaib Iqbal
6. Shri M.L. Sodhi
7. Shri Vasdev Kaptan
8. Shri Ramveer Singh Bidhuri
9. Shri Ram Niwas Goyal
10. Shri Shish Pal

Chief Minsiter replied to the debate.

- 6.38 (The House was adjourned till 14.00 Hours on Saturday, March 28, 1998).